## CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

## O.A.No.103/99

Thursday, this the 28th day of January, 1999.

CORAM:

.6

HON'BLE MR A.M.SIVADAS, JUDICIAL MEMBER

L.Abston D'Silva, T.C.32/82(1), Aryalayam, Madhavapuram, Thiruvananthapuram-21.

- Applicant

By Advocate Mr M Rajagopalan

٧s

The Director, Vikram Sarabhai Space Centre, Thiruvananthapuram-695 022.

- Respondent

By Advocate Mr C.N.Radhakrishnan

## ORDER

It is submitted by both sides that all the statutory remedies available to the applicant have not been exhausted/therefore this O.A. is premature.

Accordingly the O.A. is dismissed as premature. No costs.

Dated, the 28th January, 1999.

(A.M.SIVADAS) JUDICIAL MEMBER

trs/28199